## Annexure-1

## Name of the corporate debtor: Briar Knoll Mills Private Limited;

Liquidation commencement date: 22.02.2021 ;

## List of stakeholders as on: 02.07.2025

## List of secured financial creditors

(Amount in ₹)

SI.	Name of	Details of claim admitted							Amount	Amount	Amount		Remarks, if any			
			Details of claim received		Details of claim admitted											remarks, ii any
190.	creditor	No.			Amount Nature Amount Whether Details Amount % share									of claim		
												contingent			under	
			receipt	claimed	of claim			~			in total	claim	dues,		verificati	
					admitted	claim	•		Security		amount		that		on	
							security	relinquished?	Interest	guarantee	of claims		may be			
							interest	(Yes/No)			admitted		set off			
						Secure	4950000									No interest
1	Indian	ROC	26.05.21.	Loan:	Loan:	d	0/- +	YES	Hypo.of	NIL	30.18%	NIL	NO	Interest	Nil	working sheet
	Overseas	Charge	&	9500000/	9500000/	FC	contract		all					3295400		provided .
		ID.10606108					ual		machine							compound
	Chennai				interest:	<b>`</b>	interest		ries,							interest formula
	Assigned		submitte				@12.20		book							with monthly
	the				415/	,	% pa		debts &							rest calculated
	Advance to		papers	01			with		inventor							and excess
	ARCIL			Total	Total		monthly		ies(first							interest rejected
			relinquis				rest.		charge)							as Penal
			-		5/		1050		chai ge)							interest, bank
			ing SI .	57-	57											charges etc.
			ing 51 .													chaiges etc.

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.